

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs) DELHI**

**ORDER**

In partial modification of earlier orders, the following Committees are hereby re-constituted for Central District, Tis Hazari Courts, Delhi with immediate effect:-

**COMMITTEES FOR CENTRAL DISTRICT,  
TIS HAZARI COURTS COMPLEX**

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for Supervise the Weeding out of Records.(Rules)	Sh. Chander Mohan, District Judge-14 (Central)	Chairperson
		Ld. Officer In-Charge, Record Rooms (Sessions, Civil & Criminal) (Central)	Member
		Ms. Dhanashree Deka, SCJ-cum-RC (Central)	Member
		Administrative Officer (Judicial) Record Rooms (Sessions, Civil & Criminal), (Central)	Member
2	Committee to resolve the issue of pending Traffic Challans (Central District)	Pr. District & Sessions Judge (HQs)	Chairperson
		Sh. Sanjay Bansal, Chairman, IT & Digitization, Delhi District Courts	Member
		Ms. Tanvi Khurana Spl. Secretary, DSLSA (RACC)	Member
		Sh. Nishant Garg, ASJ-06 (Central)	Member
		Chief Judicial Magistrate (Central)	Member
		Sh. Rangat Ghirra, JMFC-04 (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*Chandna*

(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 39223-298  
/F.1(3)/Gaz/2026

Dated 15 MAY 2026

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/ Rouse Avenue, Delhi.
3. The Officers concerned.
4. Sh. Mukesh Kumar Gupta, Pr. Judge, Family Court (N-W), Rohini Courts, Delhi.
5. The AO(J)/Branch In-Charge, all branches of Central District, Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

*Chandna*

Principal District & Sessions Judge (HQs)  
Delhi